

NOTICE

Please take notice that Hon'ble Court has been pleased to Direct that the Writ Petitions challenging the grant of tender relating to the public service shall be listed before the Hon'ble Division Bench No- II comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Deepak Roshan in Court No. 12.

Please take further notice that Hon'ble Court has been pleased to Direct that original writ petition preferred in second round of litigations, if initiated, based on the alleged delay or other grounds in disposal of mercy petition or application for commutation shall be listed before the Division Bench No-IV comprising Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Ambuj Nath.

By Order,

Sd/-

Dated the 17th August, 2022
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)
Joint Registrar (L&C)